

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 9th October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Satyalipsu Ray, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. R. B. Mahabal, Adv. for R-5
2.	Appeal No. 83/2018 (M.A. No. 904/2018 & M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. V. K. Shukla, Adv. for State of M.P.
4.	Original Application No. 56/2018	Legal Aid Committee Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Anil Grover, AAG for State of Haryana Mr. Anil Shrivastav, Adv. for R-5 Mr. Arvind Kumar Pandey, Adv. for DSIIDC Mr. Raj Kumar, Adv. for CPCB Mr. Narender Pal Singh, Adv. for DPCC Ms. Puja Kalra, Adv. for SMCD Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Ravindra Kumar, Adv. for NOIDA Dr. Sandeep Singh, Adv. for State of UP Mr. Sumeet Kaur, Adv.
5.	Original Application No. 202/2018 (M.A. No. 679/2018)	Bharat Brashtachar Unmulan Vichaar Munch & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.
6.	Original Application No. 212/2018 (M.A. No. 617/2018 & M.A. No. 618/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for

			Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv.
7.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Advs. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Railways Mr. Shuvodeep Roy, Adv. for Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Mr. Navneet Vibhaw, Adv. for R-7 Ms. Akanksha Kwalra, Adv. for R-8
8.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 4 Mr. Pawan Upadhyay, Adv. for R-5 Ms. Nidhi Bhuwania, Adv. for R-6 Mr. Sunil Parchar for R-9 Mr. Aditya Singh, Adv. for R-10 Mr. Munnan Goyal, Adv. for R-12 Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Shlok Chandra, Adv.
9.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. B. V. Niren, Adv. Mr. Guntur Prabhakar, Adv. for State of AP
10.	Original Application No. 466/2018 (M.A. No. 1105/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka
FOR HEARING			
11.	Original Application No.32 (T _{HC})/2014 (M.A. No. 921/2018) (CWP No. 9503/2012) (PH)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Sanyat Lodha, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB

12.	Appeal No. 137/2015 (M.A. 1131/2015 & M.A. 1131/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Saurabh Rajpal, Adv. for R-2, 10 & 11 Mr. Sandeep Shah & Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Kapil Joshi, Adv.
13.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Varun Thakur, Adv. for NMCG Mr. Vijay Shukla, Adv. for CGSC
14.	Original Application No. 215/2016	Central Pollution Control Board Vs. Chief Executive Officer	Ms. Pinki Anand, ASG with Mr. Balendu Shekhar, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Taru Singh, Adv. for R-3 Mr. Raman Yadav, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-6 Mr. Sharad Chauhan, Adv. for R-7 Mr. Utkarsh Sharma, Adv. Mr. Amit Tiwari, Adv. for State of UP Ms. Priyanka Swami, Adv. for State of UP Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Mukul Singh, Adv.
15.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
16.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.
17.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for CGWA Ms. Deep Shikha Bharti, Adv. State of UP Mr. M. P. Shorawala, Adv. for R-7 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Varun Thakur & Mr. Ishwer Singh, Adv. for NMCG Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Nikhil Borwankar, Adv.

18.	Original Application No. 626/2016 (M.A. No. 1203/2016 & M.A. No. 404/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
19.	Execution Application No. 22/2017 IN O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
20.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan Menon, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP
21.	Original Application No. 823/2017 (M.A. No. 1462/2018)	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant Mr. Arun Kathpalia, Sr. Adv. with Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. B. V. Niren, Adv. for CGSC Ms. Deep Shikha Bharati, Adv. for State of U.P. Mr. Utkarsh Sharma, Adv. Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA
CASE AT SR. NO. 22 WILL BE TAKEN-UP ON 31.10.2018 FOR HEARING			
22.	Original Application No. 159/2018	Lingam Nagar Welfare Association Vs. The Director of Town Planning, Chennai & Ors.	Mr. Amit Anand Tiwari, Adv. for Applicant Mr. Abdul Saleem & Mr. B. Sarvanan, Advs. Mr. R. Rakesh Sharma, Adv. for State of TN & PSPCB Mr. Balaji Srinivasan, Adv. for R-4

For orders, cause list and other information please visit our website: www.greentribunal.gov.in